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## **Declaration of Assets and Liabilities**

Year....2023-24......

Adarsh Priya...., son/daughter/wife of ...Nil Ratan Prasad....., aged.....28... years, belonging to .....Bihar Legislative Assembly Secretariat Service and presently working as....Stenographer.....give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spous Name	Dependant-1	Dependa nt-2	Dep end ant- 3 Etc. Na me
(i)	Cash	15000/-				
(ii)	Deposits in Banks, Financial	SBI BVM, Patna 4,000/-,				
	Institutions And Non-Banking Financial Companies					
(iii)	Bonds, Debentures and Shares in companies		955 37 7	And the second of the second o		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 5800/- half yearly		Line Control of the C		
(v)	Motor Vehicles (details of make, etc.)					
(vi)	Jewellery (give details of weight and value)	Gold 40gr Silver 20gr				77
(vii)	Other assets, such as values of claims / interests		13 2 h			

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependa nt-1 Name	Dependa nt-2 Name	Dependa nt-3 Etc.
(i)	Agricultural Land - Location(s)				Th go 79	Name
	- Survey number(s)					
	- Extent (Total measurement)					
	-Current market value			111	- N-17	
(ii)	Non-Agricultural		Section 1	81,198,000		
	Land			Part States		
	<ul><li>Location(s)</li><li>Survey number(s)</li></ul>					
	- Extent (Total				198001	
	measurement)					
	-Current market value				a include	
(iii)	Buildings			44420000000		
	(Commercial and			Fig. 1		
	residential)			1 1999		
	Location(s) - Survey /door					
	number(s)					
	- Extent (Total					
	measurement)			ing Pilita	GOLD .	
	- Current market				A Land Land	
:\	value				1910(1)	
iv)	Houses / Apartments, etc.			AND		
	- Location(s)					
	- Survey /door		I TURNE			
	number(s)					
	- Extent (Total		7.			
de la	measurement)		a static	10164 2 166	(militaria)	rocacus
	- Current market					

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	value	to the	in Section		
(v)	Others (such as interest in property)	(HUF, 1961) Till share is not defined		 Tages	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on12.02.2024	
(a)	(i) Loans from Banks	SBI, BVM PATNA	6,00,000/-	
	(ii) Loans from financial institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity	AND STATE OF THE S	1913   2 1913   2 1913   3	
	(d) dues to departments dealing with telephones		tore (NY Co., North 1995)	
eferensk so	(e) dues to departments dealing with government transport (including aircraft and helicopters)			
	(f) Other dues, if any	STREET WAS IN	101/16/	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	FLVPP9675P		
	(ii) Wealth Tax [Also indicate the assessment			

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year upto which Wealth Tax return filed.]		
(iii) Sales Tax [Only in case of proprietary		
business]		
(iv) Property Tax	-	

## C. Personal Detail

GPF/CPF/PRAN

No.

110144294414

Gender

M

(M/F)

Date of Birth

25.12.1995

Class/Group

:- C

Cadre

Stenographer and Private Secretary

Cadre

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District

:- Begusarai

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature .....

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Name of Employee: Adarsh Priya

Place:...Patna ......

Designation:...stenographer

Date:...13-02-2024...

Department:.Bihar Legislative Assembly Secretariat

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.